

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Company Appeal No. 16/58,59/CLB/MB/2014

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016**

Name of the Company: D.R. Sharma

V/s.

Roshan Lal Duneja & Ors.

Section of the Companies Act: Section 58, 59 of the Companies Act, 2013;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER
None appeared for both parties.
List to be made on 21.11.16.

B. R. Sharma
Member (G)